

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.211- IA(Plan)/6(AHM)2024
ITEM No.212- IA/158(AHM)2023
ITEM No.213- IA/658(AHM)2023
ITEM No.214- IA/1166(AHM)2023
ITEM No.215- IA/91(AHM)2024
C.P.(IB)/9(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Shree Rajeshwaranand Paper Mills Ltd

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Nipun Singhvi, Adv. a.w Mr. Vishal Dave, Adv.
Ms. Nitu Chaturvedi, Adv. a.w Mr. Aditya Raval, Adv. in
IA 158 of 2023 & IA 1166 of 223

For the Respondent : Mr. Arjun Padhiyar, Adv.
Mr. Pratik Thakkar, Adv.
Ms. Richa Shah, Adv. for Mr. M N Marfatia, Adv.
Ms. M A Gogia, Adv. for CoC in IA 658 of 2023

For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

For the RoC : Ms. Rupa Sutra, Dy. RoC

ORDER

IA(Plan)/6(AHM)2024

Ld. Counsel for the Income Tax Department is directed to file reply within one-week.
Ld. Counsel for the respondents are directed to file reply within one-week. RP is
directed to serve copy of application upon R-1 today itself.

List for further consideration on 13.08.2024.

IA/158(AHM)2023

Ld. Counsel for the applicant is directed to file affidavit.

List for further consideration on 13.08.2024.

IA/658(AHM)2023

Ld. Counsel for the CoC is directed to file reply within one-week.

List for further consideration on 13.08.2024.

IA/1166(AHM)2023

Applicant submitted that they have conducted AGM, RoC submitted his reply. Applicant is directed to file affidavit to the reply filed by RoC.

List for further consideration on 13.08.2024.

IA/91(AHM)2024

Ld. Counsel for Respondent 1 & 2 seeks time to file reply within one-week.

List for further consideration on 13.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)